

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 507
TO BE ANSWERED ON 06.02.2017**

SOCIAL SECURITY FOR WORKERS IN INFORMAL SECTOR

507. SHRI P. NAGARAJAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to bring around 40 million people who are working in the informal sector under social security; and
(b) if so, the details thereof along with time by which the decision is likely to be taken and implemented?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): In order to provide social security benefits to the workers in the unorganised sector, the Government has enacted the Unorganised Workers' Social Security Act, 2008. The 2008 Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection. The social security schemes being implemented by various ministries/departments for unorganised workers listed in Schedule I are mentioned below:

- i. Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development);**
- ii. National Family Benefit Scheme (Ministry of Rural Development);**
- iii. Janani Suraksha Yojana (Ministry of Health and Family Welfare);**
- iv. Handloom Weavers' Comprehensive Welfare Scheme (Ministry of Textiles);**
- v. Handicraft Artisans' Comprehensive Welfare Scheme (Ministry of Textiles);**
- vi. Pension to Master Craft Persons (Ministry of Textiles);**
- vii. National Scheme for Welfare of Fishermen and Training and Extension (Department of Animal Husbandry, Dairying & Fisheries);**
- viii. Aam Aadmi Bima Yojana (Department of Financial Services); and**
- ix. Rashtriya Swasthya Bima Yojana (Ministry of Health and Family Welfare).**

Further, Central Government has also launched the Atal Pension Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana for all citizens especially targeting unorganised workers to provide them comprehensive social security.
